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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/17A/2017
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

J. N. Muruganandham
A. Muruganandham

Counsel for
4th Respondent
Petitioner counsel

G. Anantha Padmanabha Swamy
S. Vijayaraghavan

ORDER

Counsels representing both the parties are present and filed written submissions.
Heard. Order is reserved.

-sd/-
S Vijayaraghavan
Member (Technical)

bc

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)